

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 118

CP (IB) No. 8/Chd/Hry/2024

IN THE MATTER OF:-

Carry Packer Regd. Noida

...Petitioner

Versus

Atlas Cycles (Haryana) Limited

...Respondent

Under Section: 9, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 05.06.2024.

Sd/-

Court officer

15.04.2024

Preeti